

(d) whether these naxals have also intruded into Chhattisgarh and Jharkhand to create trouble; and

(e) if so, the action taken by Government to contain it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) "There is no specific report to suggest involvement of China directly aiding the CPI Maoists in terms of finance and arms.

(b) to (e) Interrogation report of three (3) Maoists cadres arrested recently in Lohit District of Arunachal Pradesh did not reveal such information.

Chemical castration of rapists

2719. SHRI ANIL MADHAV DAVE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is contemplating imposition of punitive measures such as chemical castration in cases involving rape of minors and/or sexual molesters; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) and (b) Modern jurisprudence and Indian Justice System believe in correctional approach rather than retribution.

Hence no such measure is under consideration by the Government.

Crime against people of NE region in Delhi

2720. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that North East Region residents especially who study or work in mainland especially Delhi are being harassed, intimidated, and some had lost their lives;

(b) if so, the details of those that have lost their lives in NCR Delhi, with reasons therefor;

(c) whether Government has geared up its security machinery to extend an extra security help/precaution to such sensitive issues;

(d) if so, the details thereof;

(e) whether Government has set up some special cell in NCR Delhi to address the grievances of the above category of citizens; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) There is no such report of loss of life of persons including students from North Eastern States of India residing in Delhi during the last three years. However, there are other cases registered in Delhi in which persons from the North Eastern States were victims/complainants and action as per Law has already been taken in this regard.

(c) to (f) In order to specifically address the problems faced by students and other citizens from North-Eastern States of India in Delhi, 7 officers of the rank of Addl. CP/DCP viz. DCsP North, North-West, South, South-East, South-west, West and East districts have been designated as Nodal Officers. These Nodal Officers hold periodic meetings with students and other people from North-Eastern States staying in their respective jurisdictions and address the issues raised in such meetings. One Jt. CP rank officer, who himself belongs to the North East, has also been nominated as Coordinator to oversee the action taken by the nodal officers.

Strengthening States

2721. SARDAR SUKHDEV SINGH DHINDSA: Will be Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is considering any proposal for strengthening the States through more powers in conformity with the true federal character of the country;

(b) whether any request has been received by the Centre recently; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) No, Sir.

(b) and (c) Does not arise.